

ITEM NO.1501  
(For Judgment)

COURT NO.4

SECTION XII-A

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s). 3461/2023

M/S SHREE VISHNU CONSTRUCTIONS

Appellant(s)

VERSUS

THE ENGINEER IN CHIEF MILITARY ENGINEERING  
SERVICE & ORS.

Respondent(s)

([HEARD BY: HON. M.R. SHAH AND HON. C.T. RAVIKUMAR, JJ.]  
MR. GOPAL JHA, ADVOCATE FOR RAJASTHAN HIGH COURT, MR. NARESH KUMAR  
SHARMA, COUNSEL FOR THE HIGH COURT OF TRIPURA, MR. P.I. JOSE,  
ADVOCATE FOR HIGH COURT OF GUWAHATI)

Date : 09-05-2023 This appeal was called on for pronouncement of  
judgment today.

For Appellant(s) Mr. K. Parameshwar, AOR  
Ms. Arti Gupta, Adv.  
Ms. Kanti, Adv.

For Respondent(s) Mr. Padmesh Mishra, Adv.  
Mr. Arvind Kumar Sharma, AOR  
Ms. Megha Karnwal, AOR

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Hon'ble Mr. Justice M.R. Shah pronounced the reportable  
judgment of the Bench comprising His Lordship and Hon'ble Mr.  
Justice C.T. Ravikumar.

The present Appeal is dismissed in terms of the signed  
reportable judgment.

Pending applications, if any, stand disposed of.

(R. NATARAJAN)  
ASTT. REGISTRAR-cum-PS

(NISHA TRIPATHI)  
ASSISTANT REGISTRAR

(Signed reportable judgment is placed on the file)